

Blacklisting of deemed universities

3178. SHRI T.K. RANGARAJAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of educational institutions having Deemed-to-be-University status blacklisted by Government recently and the details thereof, State-wise;

(b) whether UGC had obtained views of the State Governments prior to granting the status of Deemed-to-be-University to these institutions which are now blacklisted and the details thereof, State-wise;

(c) the number of these institutions granted Deemed-to-be-University status in Tamil Nadu;

(d) whether State Government had given the approval prior to the decision of the UGC; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) While the Government had ordered a review by a Committee of Experts, of all institutions deemed to be universities, and as many as 44 institutions were identified by them to be deficient for continuation as deemed to be universities, the matter is *sub judice*, and as of today, no institution deemed to be university has been blacklisted by the Central Government.

(b) to (e) Do not arise.

Attacks on Indian students in Australia

3179. SHRI V. HANUMANTHA RAO:
DR. T. SUBBARAMI REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether recent attacks on Indian students and their safety was agenda of Union Minister's recent visit to Australia;

(b) if so, the outcome of visit of Minister in this regard;

(c) whether any concrete steps and measures have been suggested to check incidents in future; and

(d) if so, to what extent Australia has agreed to make Indian students safe in their country and whether Government has also decided to scrutinize in all aspects before allowing Indian students to go to Australia?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir.

(b) and (c) Hon'ble Minister of Human Resource Development, during his visit to Australia from 6th to 10th April 2010 held extensive discussions with various dignitaries from the Federal